

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF [NAME OF CORPORATE DEBTOR]

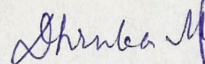
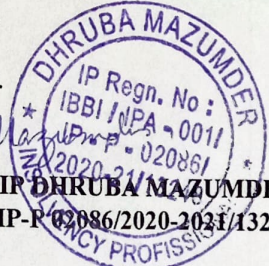
RELEVANT PARTICULARS		
1.	Name of corporate debtor	Dev R Nil Design Private Limited
2.	Date of incorporation of corporate debtor	29/12/2014
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies-Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74900WB2014PTC204686
5.	Address of the registered office and principal office (if any) of corporate debtor	Regd. Office: 42P, Raja Santosh Road Kolkata - 700027
6.	Insolvency commencement date in respect of corporate debtor	22.03.2022
7.	Estimated date of closure of insolvency resolution process	18.09.2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	DHRUBA MAZUMDER IBBI/IPA-001/IP-P02086/2020-2021/13248
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Flat No. F-901, Rail Vihar, Street No. 64, Newtown, Behind DLF-1, Kolkata-700156 E-mail: dhrubamazumder@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Flat No. F-901, Rail Vihar, Street No. 64, Newtown, Behind DLF-1, Kolkata-700156 E-mail: cirp.devrnildpl@gmail.com
11.	Last date for submission of claims	05.04.2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable based on available records.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable based on available records.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: Not applicable based on available records.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Dev R Nil Design Private Limited on 22.03.2022.

The creditors of Dev R Nil Design Private Limited, are hereby called upon to submit their claims with proof on or before 05.04.2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



DHRUBA MAZUMDER
IBBI/IPA-001/IP-P02086/2020-2021/13248

Date: 25.03.2022
Place: Kolkata